

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2614  
ANSWERED ON:09.12.2014  
NON FUNCTIONAL TRAFFIC SIGNALS  
Mann Shri Bhagwant

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a large number of traffic signals are non-functional after midnight on the roads of the National Capital Territory of Delhi;
- (b) if so, the reasons therefor;
- (c) whether road accidents have been caused at traffic intersections at night due to non-functional traffic signals;
- (d) if so, the details thereof; and
- (e) the effective steps taken by the Government in this regard and to prevent accidents due to the said reasons?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): No, Madam. There are 880 traffic signals in the NCT of Delhi. At the traffic junctions, where the traffic flow pattern is uniform and heavy throughout 24 hours of the day, the traffic signals work round the clock. Blinker mode is activated during night hours between 11 PM to 7 AM at those traffic junctions which have very low and thin traffic flow during these hours. Sometimes, however, some of the traffic signals become non-functional for some period of time due to technical faults, which are restored immediately.

(c) to (e): No, Madam. No such case has been reported to Delhi Police. However, in order to ensure proper functioning of all traffic signals in the NCT of Delhi, the following steps are taken by Delhi Police :-

- A. Regular preventive maintenance is undertaken to ensure proper and efficient functioning of traffic signals round the clock.
- B. Installation of invertors at important signalized locations for uninterrupted power supply for smooth functioning of the signals.
- C. General public can lodge complaints for faulty signals on Traffic Police Helpline Nos. 25844444 and 1095 working round the clock or on Facebook, Twitter, Mobile Apps, Whatsapp.
- D. Regular sensitization of traffic police officers and men to closely monitor the functioning of traffic signals and activities of signal maintenance agency.
- E. Signal codes have been painted for facilitating receipt of complaints from general public regarding faulty traffic signals so that the faults can be rectified on priority.
- F. Invoking penal action against the signal maintenance agency as and when they are found negligent in maintenance and repair of traffic signals.
- G. Manual regulation of traffic at important traffic signals in case of electricity failure or other major fault to ensure uninterrupted and smooth flow of traffic.